

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: May 18, 2009

No. 499 /A.R(S)/2009

In partial modification of Court's Notification No.476/AR(S)/2009 dated 15.05.2009, Pursuant to U.P. Government Appointment/Notification **1653/II-4-09-32(1)/2008 dated 08.05.2009** Sri **Awanish Gautam** Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut instead of Additional Civil Judge, Junior Division, Meerut.

No. 500 /A.R(S)/2009

In partial modification of Court's Notification No.494/AR(S)/2009 dated 15.05.2009, Pursuant to U.P. Government Appointment/Notification **1653/II-4-09-32(1)/2008 dated 08.05.2009** Sri **Kush Kumar** Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur instead of Additional Civil Judge, Junior Division, Saharanpur.

BY ORDER OF THE COURT,

**Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL**

No. 219 /AR (S)/2009 Allahabad: Dated: May 18, 2009

In continuation of Court's endorsement no. 206/AR(S)/2009 dated 15.05.2009, copy forwarded for information & necessary action to:

- 1.The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
- 2.Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
- 3.Pramukh Sachiv Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
- 4.The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow (Information available on E-mail).
- 5.The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
- 6.The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
- 7.The District & Sessions Judges, Meerut & Saharanpur (Information available on E-mail).
- 8.(i) Sri Awanish Gautam, S/o Dr. Satish Chandra Dubey, C-178/19-L behind Cantt Police Station, Mo-Dauadpur, Gorakhpur-273301
(ii) Sri Kush Kumar, S/o late Mahendra Pal Verma, C/o Bank Coloney, Amroha, Jyotiba Phule Nagar-244221
- 9.The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
- 10.The Registrar (Confidential), High Court, Allahabad.
- 11.The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.
- 12.The Deputy Registrar (Budget), High Court, Allahabad.
- 13.The Section Officer (Admin.A-3) Section, High Court, Allahabad.
- 14.The Section Officer (Admin. H) Section, High Court, Allahabad

15.The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.

16.P.S. to Hon'ble Judges, Meerut & Saharanpur (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
ASSISTANT REGISTRAR (SERVICES)**